

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 11-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --

**PETITION NUMBER** : IBA/194/2023

**NAME OF THE PETITIONER** : K J Vinod, IRP Small Industries  
Development Bank of India

**NAME OF THE RESPONDENT(S)** : C Sivasami

**UNDER SECTION** : Sec 95(1) of IBC, 2016  
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**ORDER**

Ld. Counsel Mr. A.G. Sathyanarayana for the Applicant. Ld. Counsel  
Mr. Shankar Varadharajan for the Respondent.

In this case the Respondent has filed an appeal before Hon'ble NCLAT vide  
no.1109 of 2024 challenging the order of this Tribunal dated 10.05.2024.

List the petition for hearing on **27.08.2024**.

Sd/-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

phk

Sd/-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**